

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/3723/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Saikia  
District & Sessions Judge,  
Udaiguri.

Dated Guwahati, the 10<sup>th</sup> July, 2018.


Sub: **Casual Leave.**

Ref:- Your letter No. DJ(U) 2280 dtd 29.06.2018.

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on 25.06.2018 has been ~~rejected~~ <sup>granted</sup>.

Yours faithfully,

 10/7/18

**JOINT REGISTRAR (VIGILANCE)**

